## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-142/252/ND/2018

In the matter of:

Dev Infraservics (P) Ltd.

.. PETITIONER

**SECTION:** 

**Under Section 252** 

Order delivered on 13.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor For the Respondent/Corporate Debtor

For the Intervener

## **ORDER**

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None appears for the petitioner. For the appearance of the petitioner, post the matter for 05.3.2018. Non-appearance on the said date of the petitioner will result dismissal of the petition.

List on 05.3.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit